COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1553 OF 2018 IN DFR NO. 3178 OF 2018

Dated: 13th December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member

Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Damodar Valley Corporation Appellant(s)

Versus

West Bengal Electricity Regulatory Commission Respondent(s)

& Ors.

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Sachin Dubey h/f

Mr. C.K. Rai for R-1

ORDER (IA NO. 1553 OF 2018 – delay in filing)

Two weeks' time is granted to learned counsel appearing for the Respondent No.1 to enable him to file reply to the IA No. 1553 of 2018 i.e. on or before 02.01.2019 with advance copy to the other side.

List the matter on *04.01.2019*.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member